

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 19<sup>th</sup> February, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	M.A.No.144/2015, M.A.No.145/2015 & M.A.No.146/2015 in Original Application No.328/2013.	Lokendra Kumar Vs. State of U.P. & Ors.	Ms. Pooja Dhar & Mr. Anoop Trivedi Adv. for Applicant in M.A. No. 144/2015 to M.A.No.146/2015.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No.188/2014 & M.A.No.29/2015.	Toxics Links Vs. U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Vivek Chib & Mr. Asif Ahmed Adv. For R-1. Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB For R-2. Mr. Ardhendumauli and Mr. Kumar Prasad, Adv. For R-3. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. For R-5. Mr. Shurodeep Roy, Adv. For R-7. Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. For R-8 & 37. Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39. MR. Varnika Singh &MR. Alok Kumar, Adv. For R-12 & 41.  Mr. Dinesh Jindal, L.O, DPCC for R- 13 & 42. Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Adv. for R-14 & 43. Mr. Anil Grover, AAG. For R-15 & 44. Mr. D.K.Thakur and Mr. Shariq Ahmed, Adv. For R-16. Mr. Vasudha Zubhi, Adv. For R-17. Mr. Jayesh Gaurav, Adv. For R-18 & 47. Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49. Mr. Sunny Choudhry, Adv. for R-	

			<p>21. Mr. Tayenjam Momo Singh, Adv, for R-22. Mr. Pragyan Pradip Sharma, Adv. For R-23 &amp; 52. Mr. K.V. Girish Chowdary, Adv. For R-24 &amp; 53. Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25. Mr. Abhimanu Gard, Adv. For R-26 &amp; 55. Ms. Richa Kapoor, Adv. For R-27. Ms. M. Yogesh Kanna, Adv. For R-29. Mr. Anant A. Pavgi, Adv. For R-30 &amp; 59. Mr. Mukesh Verma, Adv. For R-31. Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32. Mr. Guntur Prabhakar, Adv. For R-34. Mr. Avijit Roy &amp; Mr. Ranjan Mozundar Advs. For R-36. Mr. Arif Sikander Mir, Adv. For R-46. Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Advs. For R-47. Mr. C.D.Singh, Adv. For R-50. Mr. Aprajita Mukherjee for State of Meghalaya Advs and Mr. Rituraj Biswas For R-51. Mr. Kirti Mritum, Adv. For R-54. Mr. Anil Soni, Adv. For R-56. Mr. Rahul Verma, Adv. For R-60. Ms. Savitri Pandey Adv. For R-61. Mr. Amit Agarwal, Adv. For State of W.Bengal. Mr. C.D. Singh, AAG, for SCECB. Ms. Yogmaya Agnihotri, Adv. For CECB. Ms. Alpana Poddar, Adv. For State of Rajasthan &amp; RPCB. Mr. Rudreshwar Singh, Adv. For State of Bihar &amp; BSPCB. Ms. Shubham Mahajan, Adv. For State of Daman &amp; Dui &amp; PCB.</p>	
<b>FOR HEARING</b>				
3.	Appeal No. 65/2013.	Vimal Bhai Vs. State Of Uttrakhand & Ors	<p>Mr. Ritwick Dutta, Mr. Rahul Choudhury, &amp; Ms. Preeta Dhar Advs. For the Appellant.</p> <p>Dr. Abhishek Atrey, Adv &amp; Mr. Aviral Saxena, Adv. For R- 1 &amp; 3 Ms. P. B. Singh, Adv. For R-2. Mr. A.D.N. Rao. &amp; Mr. Sudipto Sircar Advs. For R-4.</p>	

4.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.
5.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants. Ms. Panchajanya Batra Singh, Adv. for R- 1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
6.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014.	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Anil Soni, Adv. For R-1, 4 & 8. Mr. Ashok Aggarwal, A.G. Punjab, Mr. Jayant K. Sud, AAG, Punjab, Mr. Jaskirat Singh Sindhu, Addl. Adv. General, PB, Mr. Vishal Dabas, Adv., Mr. Sandeep Singh, Asst. Adv. General, PB , Advs. for R- 5. Mr. V.V. Vardhan and Mr. A. Mauli Kumar Prasad, Advs. For R- 6 & 7. Ms. Manisha Badoni, Adv. & Mr. Sanjay Upadhyay, Adv. For R-10. Mr. Jaspreet Singh, Adv. for Bahrti Kisan Union for R-11.

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